



**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1139/2019

New Delhi this the 16th day of March, 2020.

**Hon'ble Mr. S.N. Terdal, Member (J)
Hon'ble Mr. Mohd. Jamshed, Member (A)**

Smt. Ruchi Chaudhary, 33 yrs.
W/o Sh. Avijit Singh Chaudhary,
D/o Sh. Satyaveer Singh,
R/o D-29, 11nd Floor,
RPS Palms, RPS City,
Sector-88, Faridabad (Haryana). Applicant

(through Sh. Ankit for Sh. Deepak Thukral, Advocate)

Versus

1. Govt. of National Capital Territory of Delhi
Through its Chief Secretary,
Ministry of Education,
Delhi Secretariat, Indraprastha Estate,
New Delhi.
2. Delhi Subordinate Services Selection Board
Through its Chairman,
FC-18, Institutional Area,
Karkardooma, Delhi-110092. Respondents

(through Ms. Esha Mazumdar, Advocate)

ORDER (ORAL)
S.N. Terdal, M(J)

Proxy counsel for the applicant submits that he
wants to withdraw the O.A.



Hence, the O.A. is dismissed as withdrawn.

(Mohd. Jamshed)
Member(J)

(S.N. Terdal)
Member(A)

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